

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-08/2017/2639/1A

From :- Shri Kaushik Kumar Sharma,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Utpal Prasad,
District & Sessions Judge
Chirang, Kajalgaon

Dated Guwahati, the 5th August, 2020.

Sub:- **Casual leave.**

Ref:- Your letter No. DJCH.I-5/2019-2020/2288 Dated 03.08.2020

Sir,

With reference to the above, I am directed to inform you that your prayer for casual leave for one day on 03.08.2020, has been granted.

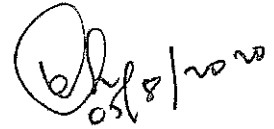
Yours faithfully,

sd/-

JT.REGISTRAR (VIGILANCE)

Memo NO.HC.VII-08/2017/2640/1A, dated 5-8-2020
Copy to:

- ✓ 1. The Project Manager, Gauhati High Court.


05/8/2020

JT.REGISTRAR (VIGILANCE)

Pden